NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/12/2016

NAME OF THE PETITIONER(S)

:Roopa G Pai

NAME OF THE RESPONDENT(S)

: Sterlite Industries (I) Ltd & Another

UNDER SECTION

:634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. N. V. PRAKARH.

FOR. V DHATA SHAN LAR

ASSOCIATES.

N. IC MARKS M.

Course for Papidishes

ORDER

Counsel for Applicant present. PCS representing R1 and R2 present. He has filed a memo seeking adjournment on the ground that an appeal against the order in question is pending before the Hon'ble High Court and hearing thereon is fixed on 25.10.2016 for appropriate orders. Representative for R1 and R2 is directed either to seek stay against the order in question from the Hon'ble High Court or to implement the order subject to the outcome of the appeal pending. Accordingly, he is directed to report to this Bench on the next date of hearing. Put up on 15.11.2016

at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)